

[English]

**Killing and Arrest of Terrorists**

6825. SHRI SUSHIL CHANDRA VARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of terrorists/militants killed and arrested in Jammu and Kashmir between January 1st 1987 and June 1991;

(b) the number of those arrested since January 1987 for militancy and secessionist activities have been convicted by the courts; and

(c) the steps taken by the Government to ensure the speedy trial of such terrorists?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M.JACOB) : (a) to (c). Information is awaited from the Government of J and K.

[Translation]

**Amount Paid to consultants by  
NDA**

6826. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total amount paid by the Narmada Development Authority to various consultants; and

(b) whether the major and medium projects are being set up on the Narmada Basin?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) There is no organisation named "Narmada Development Authority"

under the central Government. However, the Government had set up Narmada Control Authority in 1980 in accordance with the provisions of Narmada Water Disputes Tribunal Award on the sharing of Narmada waters amongst the Narmada basin States. During 1989-90, the Narmada Control Authority has paid an amount of Rs. 12,15,005/- to the consultants.

(b) Yes, Sir.

[English]

**Yen Credit for Procurement of Power  
House Equipments**

6827. SHRI SHANKERSINH VAGHELA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Gujarat has requested the Union Government for second yen credit for procurement of power house equipments to be supplied from Japan;

(b) if so, the details thereof and the action taken thereon; and

(c) the time by which the units of the Sardar Sarovar Power House are likely to be commissioned?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). Yes, Sir. The Government of Gujarat has approached the Government of India for negotiating second loan assistance of 17.2 billion Japanese Yen from Overseas Economic Co-operation Fund, Japan. Despite vigorous efforts made by the Government of India, the Japanese Government have so far not agreed to provide this loan.

(c) The first unit of Sardar Sarovar River Bed Power House is planned to be commis-